

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:2
ANSWERED ON:01.12.2004
TECHNOLOGY DEVELOPMENT BOARD
Alemao Shri Churchill Braz

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the purpose, aims and objectives of the Technology Development Board;
- (b) the names of companies to whom financial assistance was provided by the Technology Development Board in the last three years, year-wise; and
- (c) the details of terms and conditions on which the financial assistance to each company was granted ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT AS REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION No. 2 FOR 1.12.2004 REGARDING "TECHNOLOGY DEVELOPMENT BOARD".

(a) : The Government of India has set up Technology Development Board (TDB) with adequate funds to consolidate technology development in the country by bringing together the efforts of industry and R&D institutions for achieving integrated excellence.

Technology Development Board –

(i) provide equity capital, subject to such conditions as may be determined by regulations, or any other financial assistance to industrial concerns and other agencies attempting commercial application of indigenous technology or adapting imported technology for wider domestic applications;

(ii) provide financial assistance to such research and development institutions engaged in developing indigenous technology or adaptation of imported technology for commercial application, as may be recognized by the Central Government;

(iii) perform such other functions as may be entrusted to it by the Central Government.

(b) : The names of companies with whom TDB signed agreements in the last three years for providing financial assistance are given below:-

S.No. 2001-02

1. Mak Controls and Systems (Private) Limited, Coimbatore
2. Omega Ecotech Products India Private Limited, Coimbatore
3. Membrane Filters (India) Private Limited, Pune
4. Transweigh (India) Limited, Mumbai
5. Clutch Auto Limited, New Delhi
6. Shriram Energy Systems Limited, Hyderabad
- 7 Vinati Organics Limited, Mumbai

8. Selco International Limited, Hyderabad
9. Filtra Catalysts and Chemicals Limited, Thane
10. Radiant Cables Private Limited, Hyderabad
11. Gland Pharma Limited, Hyderabad
12. Eicher Motors Limited, Pithampur
13. Tata Motors Limited, Mumbai

S.No. 2002-03

1. Gujarat Oleo Chem Limited, Panoli
2. Steel Strips Wheels Limited, Dappar
3. Vardaan Agro Tech Private Limited, Delhi.
4. Biocon India Limited, Bangalore.
5. Agrosurg Irradiators (India) Private Limited, Mumbai.
6. PicoPeta Simputers Pvt. Limited, Bangalore
- 7 e-Logistics Private Limited, Chennai.
8. Innovation Communications Systems Ltd, Hyderabad
9. Issar Pharmaceuticals Pvt. Ltd., Hyderabad.
10. N-Logue Communi-cations Private Limited, Chennai.

S.No. 2003-04

1. Ugar Sugar Works Limited, Sangli.
2. Silgate Technologies Private Limited, Mumbai
3. Coral Telecom Limited, Solan
4. Ravindranath GE Medical Associates Private Limited, Hyderabad
5. Sofblue India Private Limited, New Delhi
6. Gunjan Paints Limited, Ahmedabad
- 7 Shriram Energy Systems Limited, Hyderabad
8. Ind-Swift Laboratories Limited, Chandigarh
9. Gland Pharma Limited, Hyderabad
10. Vinati Organics Limited, Mahad
11. Rajratan Gustav Wolf Limited, Indore
12. Natural Remedies Private Limited, Bangalore
13. Biological E Limited, Hyderabad
14. Yashraj Biotechnology Limited, Mumbai
15. Ravindranath GE Medical Associates Private Limited, Hyderabad
16. Powai Labs Technology Private Limited, Mumbai
17. Vishnu Fabrics Private Limited, Srivilliputtur
18. Karishma Software Limited, Secunderabad
19. MIC Electronics Limited, Hyderabad
20. Strides Acrolab Limited, Bangalore

21. Dorven Agro-Eco-Bio Ventures Private Limited, Chennai
22. Strand Genomics Private Limited, Bangalore

(c): The Board may provide financial assistance in the form of Loan, Equity or Grant. While the loan assistance is limited to 50% of the total project cost, equity participation is limited to 25% of the total project cost. The Board may also provide grants to R&D Institutions/Industrial Concerns.

The loan assistance provided by TDB carries 5 percent simple rate of interest per annum. The repayment of loan together with interest thereon is commenced one year after the project is completed. The loan amount and interest is recoverable in five years. The terms and conditions generally include providing collateral guarantees, hypothecation and / or mortgage of assets, monitoring, inspection, etc.